

# PATNA HIGH COURT, PATNA

## NOTICE

This is for information to the candidates, who have applied for the post of Assistant in terms of Rule 7 (4) (ii) of the Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997 as amended up-to-date, that the **Scheme** of the aforesaid examination is as follows:

| <b>Computer based objective test :</b> |                  |
|--|------------------|
| a. Knowledge of Computer               | 30 marks         |
| b. Practice & Procedure of High Court  | 30 marks         |
| c. General Knowledge & Reasoning       | 50 marks         |
| d. Hindi & English                     | 40 marks         |
| <b>Total</b>                           | <b>150 Marks</b> |

| <b>Subjective test :</b>                       |                 |
|--|-----------------|
| a. Essay writing in English & Hindi            | 30 marks        |
| b. Precise writing                             | 15 marks        |
| c. Comprehension/ Drafting / Noting in English | 30 marks        |
| <b>Total</b>                                   | <b>75 Marks</b> |

|                  |                 |
|------------------|-----------------|
| <b>Interview</b> | <b>25 Marks</b> |
|------------------|-----------------|

Date:-06<sup>th</sup> August, 2019

  
Registrar (Establishment) (I/c)